

THE MINISTER OF STATE IN THE
MINISTRY OF SHIPPING AND
TRANSPORT (SHRI BUTA SINGH):

(a) No.

(b) Subject to the provisions of
Section 120 of the Motor Vehicles Act,
1939, which lays down:

"Whoever without the written
consent of the State Government
permits or takes part in a race of
trial of speed between motor
vehicles in any public place shall
be punishable with imprisonment
for a term which may extend to
one month, or with fine which may
extend to three hundred rupees or
with both".

**Behaviour of Conductors and Drivers
of Private Mini Buses**

7258. SHRI DAYA RAM SHAKYA:
Will the Minister of SHIPPING AND
TRANSPORT be pleased to state:

(a) whether it is a fact that Mini
Buses conductors/Drivers do not be-
have properly with the commuters;

(b) if so, how many complaints
against the misbehaviour have been
lodged by the commuters during the
last six months; and

(c) what steps have been taken by
Government on those complaints?

THE MINISTER OF STATE IN
THE MINISTRY OF SHIPPING AND
TRANSPORT (SHRI BUTA SINGH):

(a) Some complaints of mis-behaviour
have been received by the Delhi
Transport Corporation against a few
conductors/drivers of mini buses
under its operation in the past.

(b) 35.

(c) Penalties have been imposed on
erring individuals.

मजदूरों को पारी भत्ता

7259. श्री सत्यनारायण जटिया :

क्या श्रम मंत्री यह बताने की कृपा करेंगे
कि :

(क) क्या "समान कार्य के लिए समान
वेतन" के आधार पर कोई नीति बनायी
जा रही है और वेतनमानों में एक क्षमता
लाने के लिए सरकार द्वारा क्या उपाय
किये जा रहे हैं; और

(ख) क्या उन मजदूरों, श्रमिकों तथा
कर्मचारियों को, जिन्हें पारी में काम करना
पड़ता है, अतिरिक्त वेतन अथवा भत्ता देने
के बारे में सरकार की कोई नीति है ?

श्रम मंत्रालय में राज्य मंत्री (श्री टी०

अज्ञेया) : (क) 19-20 जुलाई, 1980
को हुये राज्य श्रम मंत्री सम्मेलन में यह
सिफारिश की गई कि केन्द्रीय सरकार को
समर्थकारी कानून बनाना चाहिये, जिसमें
प्रत्येक बड़े उद्योग के संबंध में केन्द्र/राज्य
सरकारों द्वारा मजदूरी दरों का निर्धारण
संशोधन करने के लिए सांविधिक मजदूरी
बोर्डों की स्थापना करने की व्यवस्था की
जाये।

(ख) संगठित क्षेत्र में, द्विपक्षीय
वातावरण में यह पक्षकारों के लिए है कि
वे मजूरी समझौतों के समय पारी संबंधी
इसूटियों को ध्यान में रखें।

**लखनऊ—कानपुर रेलवे लाइन को बड़ी लाइन
में बदलना**

7260. श्री दया राम शाक्य : क्या रेल
मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सीतापुर-बूढ़वल और लखनऊ-
कानपुर मीटर गेज लाइन को बड़ी लाइन
में बदलने का एक प्रस्ताव है; और

(ख) यदि हां, तो उस पर अनुमानतः कितना व्यय होगा और वह कार्य कब तक पूरा हो जायेगा ?

रेल मंत्रालय में उपसंची (बी मल्लिकार्जुन) : (क) और (ख). सीतापुर-बूढ़वल मीटर लाइन खंड के प्रथम परिवर्तन के संबंध में बैकल्पिक अध्ययन किये जा रहे हैं। बखनऊ-कानपुर मीटर लाइन खंड को बड़ी लाइन में बदल का कोई प्रस्ताव नहीं है।

कानपुर-कासगंज लाइन को बड़ी लाइन में बदलना

7261. श्री क्या राम शर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि : क्या कानपुर कासगंज मीटर गेज लाइन को बड़ी लाइन में बदलने का कोई प्रस्ताव है बाकि एटा, कन्नौदा, मथुरा तथा अजमेर जैसे बी व्यापारिक दृष्टि से पूर्वी भारत के साथ बड़ी लाइन द्वारा जोड़े जा सकें ?

रेल मंत्रालय में उपसंची (बी मल्लिकार्जुन) : जी नहीं।

Ships touching Calcutta Port

7262. SHRIMATI GEETA MUKHERJEE: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware that the number of ships touching Calcutta Port is much below the capacity of the port;

(b) if so, whether it is a fact that labour trouble is being quoted as a reason by the shipping companies;

(c) if so, whether it is a fact that there was hardly any labour trouble this year;

(d) whether the Central Government's export and import through Calcutta Port have gone down this year; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) Yes.

(b) This Ministry is not aware.

(c) There has been comparative peace on the labour front in Calcutta during 1980 as compared to the corresponding period of 1979. However, there have been a number of cases of detention of ships by the crew demanding compensation for alleged inconveniences during voyage.

(d) As against exports worth Rs. 727 crores in 1978-79, the value of exports during 1979-80 is estimated at Rs. 684 crores approximately. Similar figures of imports are not maintained.

(e) Several factors, including frequent labour disputes at the Port and in various organisations not under the Port management but connected with Port operations during 1979 are responsible.

Inland Harbour/Port at Farakka

7263. SHRI ZAINAL ABEDIN: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that an Inland Harbour/Port is being constructed at Farakka;

(b) if so, the progress so far achieved; and

(c) the date of its completion?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) No, Sir. No inland harbour/port is being constructed at Farakka.

(b) and (c) The question does not arise in view of reply to (a) above.

Coal wagon allotments for Maharashtra Small Scale Industries

7264. SHRI BALASAHEB VIKRAM PATIL: Will the Minister of RAILWAYS be pleased to state:

(a) the monthly quota of wagon allotments for movement of steam